

THE HIGH COURT OF ORISSA: CUTTACK

NOTICE

Dated, Cuttack, the 1st March, 2021

In pursuance to the Advertisement No. 02 dated 04.09.2019 for Designation of Advocates as Senior Advocates by the High Court of Orissa and in continuance to the Court's earlier Notice dated 15.11.2019, it is hereby notified that the Hon'ble Court, after careful consideration of the matter, are pleased to afford last chance to the following 2 (two) applicants, who have not complied the defects as per Column 'Wanting', to remove the defect(s) or supply the omission(s), as the case may be within a week i.e. by **8th March, 2021**.

Sl. No	Name	Correspondence Address	Wanting
01	Shri Piyush Kumar Mishra	Jagannath Lane, Badambadi, Cuttack Odisha, Pin: 753012	1. D.O.B. Proof 2. Declaration as per advertisement
02	Shri Suryakanta Mishra	"Bimala Bhawan", Attakala Lane, Siddhamahavir Patana, Puri (Odisha) Pin: 752002	1. Declaration as per advertisement 2. No supporting Enclosure in respect of Sl. No. 19 & 20 of the application (Appendix-A Form No.2)

Hence, the applicant Advocates as listed above are requested to remove the defect(s) or supply the omission(s) by **8th March, 2021**, as a last chance.

By Order of the High Court


Registrar (Judicial)

Memo No. 2724 /Date 01.03.2021

Copy forwarded to the Superintendent, Computer Section of the Court for uploading the same in the Court's Website in course of the day.


Registrar (Judicial)